NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/36/2016

NAME OF THE PETITIONER(S)

: G.L. Consultants Pvt Ltd

NAME OF THE RESPONDENT(S)

: Q A Software India Pvt Ltd and 5 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PRIYADARSHINI N

SHWETHA

Council for Petitioner

2. P.P. RENGEMANT

Counsel for R, Coursel + R2-R4

ORDER

Counsels for both the parties present. Negotiations for arriving at a settlement are not yet reached the final stage. Both the counsels prayed for one last opportunity to complete the talks. At request time enlarged. Put up on 15.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)